

Diary No. 3415/00

EO-11-2000

Hon'ble Mr. Rafiquddin, J.M.

Hon'ble Mr. S. Biswas, A.M.

Sri S. Sharma, counsel for the applicant.

2. MA No. 5878/2000 has been filed by the applicant for condonation of delay in filing the restoration application No. 5879/2000. Restoration application has been filed seeking recall of the order dated 2-8-2000. It is stated that the restoration application could not be filed within time on account of strike of Lawyers. The application is allowed for the reasons mentioned in the application. Delay is condoned. MA No. 5879/2000 is allowed. The order dated 2-8-2000 is recalled and OA is restored to its original number.

3. MA No. 3948/2000 to permit the applicants to join together and file a single application is allowed. The case may be given OA Number.

4. Arguments of counsel for the applicant heard. Order is dictated in the court.

S.B.
Member (A)

RJ
Member (J)

Dube/